NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 185/16	TP 74/17	Hearing	433(e)/	Chem Trend Chemi cals Co. Pvt. Ltd. Vs
			433(f)	Falcon Tyres Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ALANKAR SHARMA 9501621183

Counsel for petitioner is present. He has filed a memo seeking adjournment on the ground that his senior counsel is unable to attend the Tribunal today.

List on 18.08.2017.

MEMBER (J)

MEMBER (T)